

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/317/2024
PETITION NUMBER : CP(IB)/812/2020
NAME OF THE PETITIONER : Poongavanam Dhanakottipillai
NAME OF THE RESPONDENT(S) : S Venkataraman (Liquidator)
(JBM Homes Pvt Ltd)
UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016

Elamathi, Counsel for liquidator ~~SS~~ Slawati

G. Venkata Ramasamy

Counsel for
applicant

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2. IA(IBC)/317/2024 IN CP(IB)/812/2020

ORDER

Ld. Counsel Mr. G. Vairava Subramanian for the Applicant. Ld. Counsel Ms. Elamathi for the Liquidator.

Case partly heard.

In this case both the parties are directed to produce necessary documents evidencing the work done by the Applicant or otherwise. Also confirmation of the work is needed from Suspended Director.

Submissions be made within a week.

List the application for hearing on **20.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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